

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 325 of 2020

IN THE MATTER OF:

Raychem RPG Pvt. Ltd.

...Appellant

Versus

Anwasha Engineering & Projects Ltd.

...Respondent

Present:

For Appellant:- None

For Respondent:-None

O R D E R

25.02.2020 At request of the Appellant side, the matter is adjourned to **17th**
March, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

SC/ NN/